

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
STARRED QUESTION NO. 7
ANSWERED ON 2ND FEBRUARY, 2017

DEVELOPMENT OF NATIONAL HIGHWAYS

*7. SHRI N.K. PREMACHANDRAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to develop the National Highways so as to meet international standards and if so, the action taken thereon;
- (b) whether the Government proposes to seek private participation in the development of the National Highways and if so, the details thereof;
- (c) the present status of construction of Kollam Bypass project and the expected date of completion thereof;
- (d) the details of the action taken by the Government for the development of Kollam-Thirumangalam National Highway; and
- (e) the details of proposed development and amount sanctioned for the development of National Highways, especially in Kollam?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

- (a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 7 ANSWERED ON 02.02.2017 ASKED BY SHRI N. K. PREMACHANDRAN REGARDING DEVELOPMENT OF NATIONAL HIGHWAYS

(a) The development and maintenance of National Highways (NHs) is a continuous process. The works on NHs are accordingly taken up from time to time as per inter-se priority, traffic density and availability of funds to keep the NHs in traffic worthy conditions.

The Ministry has taken up development of NHs under various phases of National Highways Development Project (NHDP), Special Accelerated Road Development Programme for the North East Region (SARDP-NE) including Arunachal Pradesh Package of Roads, Special Programme for Development of Roads in the Left Wing Extremism (LWE) affected areas, National Highways Interconnectivity Improvement Project (NHIP), etc.

There are two National Expressways (NE) at present. NE-1 (Ahmedabad- Vadodara Expressway), having 93.4 km length, was developed as 4 lane Expressway in 2004 and is under operation; works for construction of NE-2 (Eastern Peripheral Expressway in the States of Uttar Pradesh and Haryana, connecting NH-1 and NH-2), of about 135 km length, have been awarded in August, 2015 and is targeted for completion in March, 2018. The details of ongoing / planned projects for development of Expressways, sanctioned cost of ongoing projects, along with their current status is annexed.

(b) Public Private Partnerships (PPP) continue to be the preferred model for developing highways today, leveraging the advantages of private sector involvement by way of harnessing overall managerial prowess, operational efficiency, sector specific expertise, investment potential and opportunity for appropriate allocation of risks between the partners. However, Highway Sector had witnessed a steep decline in PPP participation in 2012-13 and 2013-14 with many viable projects unable to attract even a single bid.

The comparatively lower response to PPP mode in the recent past is due to economic reasons, non-availability of equity with the concessionaires and other construction, land acquisition and regulatory clearances related issues. Under such a situation, the Government takes up road projects under Engineering, Procurement, Construction (EPC) mode and Hybrid Annuity Model (HAM), when the project is not found viable on PPP under Build-Operate-Transfer (BOT) (Toll) mode. HAM is sometimes preferred as it enables achievement of greater length of highway construction as compared to EPC mode due to its lower initial capital investment requirements.

While, BOT (Toll) mode continues to be the default mode, other modes are chosen when any project is not found viable on BOT (Toll).

(c) The scheduled date of completion of ongoing project of construction of Kollam Bypass is 26.11.2017.

(d) and (e) The preparation of Detailed Project Report (DPR) has been taken up for development of Kollam-Thirumangalam section of NH 208 (new NH 744) in state of Kerala. Development of NH 47(new NH 66) passing through Kollam Constituency to 4-lane NH standards is included under NHDP Phase-III and its DPR preparation has been taken up. The work of preparation of DPR for development to two lane with paved shoulder of Kollam to Anjilimoodu section of NH 220 in the Kollam Constituency has also been taken up. Resurfacing works from Kadambattukonam to Krishnapuram of NH 47, from Kollam to Anjilimoodu of NH 220 (new NH 183) and from Ezhukone to Punalur of NH 208 (new NH 744) passing through this constituency have been completed recently for sanctioned costs of about Rs. 46.35 crore, Rs. 34.09 crore and Rs. 8.66 crore respectively.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO. 7 ANSWERED ON 02.02.2017 ASKED BY SHRI N.K PREMACHANDRAN REGARDING DEVELOPMENT OF NATIONAL HIGHWAYS

(I) Details of ongoing projects for development of Expressways: -

| Name of Expressway | Exp. Way /NH No. | Name of Stretch | Length (km) | Sanctioned cost (Rs in crore) | Date of award | Scheduled date of completion |
|---|------------------|---------------------------|-------------|-------------------------------|---------------|------------------------------|
| Eastern Peripheral Expressway (Package-I to VI) | NE-II | EPE | 135 | 5,763.10 | August, 2015 | March, 2018 |
| Delhi-Meerut Expressway (Package-I) | NH-24 | Delhi- Delhi/UP Border | 8.716 | 701.12 | January, 2016 | May, 2019 |
| Delhi-Meerut Expressway (Package-III) | NH-24 | Delhi/UP Border to Dasana | 22.27 | 1,081.57 | January, 2016 | June, 2019 |

II) Details of projects planned for development of Expressways: -

| Name of Expressway | Expressway/ NH No. | Length (km) | Current Status |
|--|--------------------|-------------|---|
| Delhi-Meerut Expressway Pkg-II | NH-24 | 19.284 | <ul style="list-style-type: none"> Financial Bids opened on 08.11.2016 One bidder has filed CWP in Hon'ble High Court of Delhi The Hon'ble High Court has reserved its judgement in its hearing on 06.12.2016 and the judgment is awaited. |
| Delhi-Meerut Expressway Pkg-IV | New Alignment | 46.056 | Bids invited on EPC Mode and the bid due date is 16.02.2017 |
| Vadodara-Mumbai Expressway | New Alignment | 473.062 | DPR preparation taken up |
| Bangalore-Chennai Expressway | New Alignment | 264.278 | DPR preparation taken up |
| Delhi-Jaipur Expressway | New Alignment | 226.67 | DPR preparation taken up |
| Delhi-Ludhiana-Amritsar-Katra with connectivity to Chandigarh Expressway | New Alignment | -- | Bid invited for taking up Feasibility Study |
| Kolkata-Dhanbad Expressway | New Alignment | -- | DPR preparation taken up. |
| Nagpur-Hyderabad-Bangalore Expressway | New Alignment | -- | Bid invited for taking up Feasibility Study |
| Hyderabad-Vijayawada-Amravathi Expressway | New Alignment | -- | In first call no bidder qualified. Then bid with modified documents being reinvited. |
| Lucknow-Kanpur Expressway | New Alignment | -- | Bid invited for taking up Feasibility Study |
